

Statement

*Details of financial assistance to Government of Uttarakhand
during the FY 2009-12*

(Rs. in lakhs)

Year	Released
2009-10	317.20
2010-11	134.57
2011-12	245.38

Speedy environment clearance of projects

1114. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is proposed to constitute a new board to speed up environment clearance of various projects in the country;

(b) if so, the details thereof;

(c) whether this initiative is confined to projects in the field of energy and infrastructure development only;

(d) if so, the details thereof;

(e) the details of projects in Odisha that are awaiting approval for environment clearance; and

(f) the time-frame within which these projects would be cleared and approvals will be conveyed to the Odisha Government?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (d) The Ministry of Environment and Forests has no proposal to constitute a board to speed up environmental clearance of various projects in the country.

(e) and (f) 58 Projects relating to the State of Odisha are pending for environment clearance in the Ministry of Environment and Forests. These projects are at various stages of processing as per the provisions under the Environment Impact Assessment (EIA) Notification, 2006, as amended from time to time.